Permits still available for issue by them. The National Permit<sub>s</sub> are issued by the State/Regional Transport Authorities keeping in view the matters specified in Sections 55 and sub-section 11 to 14 of Section 63 of the Motor Vehicles Act, 1939 and also the following matters as prescribed in the Motor Vehicles (National Permit) Rules, 1975 namely:—

- (i) The contribution of the applicants  $t_0$  movement of  $good_s$  between the States in the interest of the public.
- (ii) The experience of the applicants in the movement of goods on the basis of Regional, State and inter-State region permits.

The total number of national permits  $i_S$  fixed by the Central Govt. and out of this ceiling, the allocation is made to the State Govts./Union Territories for issue of permits, in accordance with the procedure.

The question of further increase in the number of national permits will be discussed in the forth-coming Meeting of the Transport Development Council on the 2nd August, 1980.

## Guaranteed Stations for Wagon Supply

\*788. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) how many stations are guaranteed stations for wagon supply between Ajmer-Khandwa Section of the Western Railway;

(b) whether these guaranteed stations are being regularly supplied wagons as per the guarantee; and

(c) if not, the reasons therefor and whether Government propose to make arrangements for fulfilling the requirement of the guaranteed stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Only one.

(b) Yes, Sir.

(c) Does not arise

## Names of Indian Missions Abroad which are Publishing Weekly News Journals

\*789. SHRI K. MALLANNA: Will the Minister of EXTERNAL AF-FAIRS be pleased to lay a statement showing:

(a) the names of the Indian Missions abroad, other than the High Commission in U.K., which are publishing weekly news journals or other periodicals; and

(b) what is the annual cost of publication of these journals?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIM-HA RAO): (a) A Statement containing the required information is laid on the table of the House.

(b) The annual cost of publication is Rs. 37,97,202/-.